

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 217 of 2014 & IA No. 336 of 2014

Dated : 16th December, 2014

**Present : Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:

**Gujarat Urja Vikas Nigam Ltd. Appellant(s)
Versus
Gujarat Electricity Regulatory Commission & Ors. Respondent(s)**

Counsel for the Appellant (s) : Mr. M.G.Ramachandran along with
Ms. Anushree Bardhan
Counsel for the Respondent (s) : Ms. Suparna Srivastava and
Ms. Nishitha Sikroria for Resp. No.1
Mr. Vikas Singh, Sr. Adv. Along with
Mr. Venkatesh, Ms. Deepeika Kalia,
Mr. Kapish Seth and Mr. Anuj Agrawal

ORDER

Learned counsel for the respondent No.29 submits that he has filed his reply to the IA and he is adopting the same reply so far as the main appeal is concerned. The rejoinder to the main appeal has been filed. Thus the pleadings are complete.

Post the matter for hearing on **29th January, 2015.**

**(T. Munikrishnaiah)
Technical Member**

**(Justice Surendra Kumar)
Judicial Member**

sh/vg